

Insolvency and Bankruptcy Board of India

Application Form for registration

5th Advanced IP Workshop on Insolvency & Bankruptcy Code, 2016 at Chennai

(24th – 25th January, 2020) (Friday-Saturday)

PERSONAL DETAILS		(Please write in CAPITAL LETTERS)	
1	Name:	Mr/Mrs/Ms.	
2	I.P. Registration No.		
3	Address for Correspondence:	_____ _____ City: State:	
4	Have you attended any previous workshop organized by IBBI. If yes, provide details of the same.	Yes/ No _____	
5	E-Mail Address:	_____	
6	Mobile No/Phone No.(If any)	Mob:	Ph.:
7	GST Number (if any)		
8	PAN Number		
9	Details of Registration- Fee of Rs.4720/- (including GST)attached Mode: NEFT Transfer/ IMPS/ DD	DD. No.	Dated Drawn on NEFT/ UTR <i>(Also attach the document / e receipt of payment)</i>

B. PROFESSIONAL AND INSOLVENCY EXAMINATION QUALIFICATIONS

Professional Qualification	CA/ CMA/ CS/ LLB/Management
Experience in Profession	
Date of passing of Limited Insolvency Exam	
Insolvency Resolution cases handled, if any	

Declaration:

I hereby declare that I shall make my own traveling and lodging arrangements to attend the Workshop at Mumbai at my own expense.

Signature of applicant
Name:

Place:
Date: